

CENTRAL ELECTRICITY REGULATORY COMMISSION

NEW DELHI

PETITION NO. 345/2010

Coram: Dr. Pramod Deo, Chairperson
Shri S. Jayaraman, Member
Shri V.S. Verma, Member

Petition No.: 345/2010

Date of Hearing: 22.12.2011

Subject: Determination of transmission tariff for 400 kV D/C Gorakhpur – Lucknow transmission line along with its associated bays under transmission system associated with Northern Region System strengthening Scheme (NRSS-X) for the period 2009-14.

Petitioner: Power Grid Corporation of India Limited, Gurgaon

Respondents: Rajasthan Rajya Vidyut Prasaran Nigam Limited and 16 others.

Parties present: Shri S.S. Raju, PGCIL
Shri Rajeev Gupta, PGCIL

Record of Proceeding

The representative of the petitioner submitted that through the instant petition transmission tariff is prayed for 400 kV D/C Gorakhpur-Lucknow transmission line. He submitted that the Invested Approval for the transmission was granted in December 2010 and the line was scheduled to be commissioned within 36 months, i.e. in December, 2010. The transmission line was commissioned on 1.1.2010 and there was no delay in commissioning the transmission line. It was submitted that the petition was filed with the anticipated date of commercial operation as 1.11.2010 and as it was commissioned on 1.12.2010, revised Auditor's Certificate and revised tariff calculations was filed.

2. The representative of the petitioner was also submitted that the cost of the transmission line is within the approved cost. He also submitted that no reply was filed by the respondents. He requested for approval of the transmission tariff.

3. Order in the petition was reserved.

Sd/-

(T. Rout)
Joint Chief (Law)
29.12.2011